Declaration of Assets and Liabilities

Year 2021-2022

I, AJEET KUMAR, Son of MADHURI SHARMA, aged 26 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(ROSHAN KUMARI)	Dependant-1 Name-MADHURI SHARMA,(FATHER)	Dependant-2 Name-INDU DEVI/MOTHER	Dependant- 3 Etc. Name
(i)	Cash	25000/-	45000/-	55000/-	27000/-	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	8500/-	10000/-	120000/-	35000/-	NIL.
(iii)	Debentures and Shares in	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	companies (iv) Other financial institutions, NSS, Postal Savings, LIC Policies, etc.					
(v)	Motor Vehicles (details of make, etc.)	NIL.	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	105 gms. gold,120 gms. silver	125 gms. gold, 255 gms. silver	10 gm. gold, 50 gms. silver	55 gm. gold, 200 gms. silver	
(vii)	Other assets, such as values of claims / interests	mobile,laptop,ac mashine and other house hold.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ancestral land (in joint family)	NIL.	NIL.	NIL.	NIL.

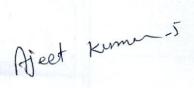
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1	(ii)	Non-Agricultural Land	NIL.	NIL.	NIL.	NIL.	NIL.
	<	- Location(s)					
		- Survey number(s)					***
		- Extent (Total measurement)					
L		-Current market value					
	(iii)	Buildings (Commercial	NIL	NIL.	NIL.	NIL.	NIL.
		and residential)					
		Location(s) - Survey /door					
		number(s)					
		- Extent (Total					
1		measurement) - Current market value					
H	(iv)	Houses / Apartments,	natornal	NIL.	NIL.	NITI	177
	()	etc Location(s) - Survey /door number(s)	paternal house in joint family	IVIL.	NIL.	NIL.	NIL.
		- Extent (Total measurement) - Current market value					
	(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05.05.2015	
(a)	(i) Loans from Banks	NIL.	NIL.	
	(ii) Loans from financial institutions	NIL.	NIL.	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL.	NIL.	
	(b) dues to departments dealing with supply of water	NIL.	NIL.	
	(c) dues to departments dealing with supply of electricity	NIL.	NIL.	
	(d) dues to departments dealing with telephones	NIL.	NIL.	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL.	NIL.	
	(f) Other dues, if any	NIL.	NIL.	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NoETEPK2284R	NIL.	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL.	NIL.	
	(iii) Sales Tax [Only in case of proprietary business]	NIL.	NIL.	
	(iv) Property Tax	NIL.	NIL.	



C. **Personal Detail**

GPF/CPF/PRAN No.

111102342730

Gender

M

(M/F)

Date of Birth

0 8 1 9 9 5

(DD/MM/YYYY)

Class/Group

:-

В

(A/B/C)

Cadre

ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

(KHAGARIA)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Aject Kemar -I

Name of Employee: AJEET KUMAR -T

Place: PATNA

Designation: ASSISTANT

Date: .08/.02/2022

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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